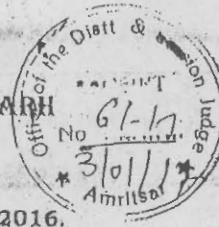


HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION



No. 202 Genl./XVII.3,

dated 16th December, 2016.

In partial modification of this Court's Notification No.75 Genl./XVII.3 dated 9.7.2014, it is hereby notified for general information that the Court timings of all the Subordinate Courts in the State of Punjab is changed from 09.30 AM - 04.00 PM to 10.00 AM - 04.30 PM during the months of November to February, w.e.f. 02.01.2017 onwards. However, the office timings shall remain the same.

BY ORDER OF HON'BLE THE CHIEF JUSTICE & JUDGES

SD/-
Joint Registrar (Genl.)
for Registrar General

Endst. No. 33704 Genl./XVII.3, dated 16th December, 2016

Copy forwarded to the following for information:

1. All the District and Sessions Judges in the State of Punjab in continuation to this Court's Notification No.75 Genl./XVII.3 dated 09.07.2014 conveyed vide Endst. No.20046 Genl./XVII.3 dated 09.07.2014 for information and necessary action.
2. All the District and Sessions Judges in the State of Haryana, The District and Sessions Judge, Chandigarh.

BY ORDER OF HON'BLE THE CHIEF JUSTICE & JUDGES

Sharon Hussain
Joint Registrar (Genl.)
for Registrar General

Endst. No. 33705 Genl./XVII.3, dated 16th December, 2016

Copy forwarded to the Controller, Printing & Stationery Department, Punjab, S.A.S. Nagar, Mohali for publication of notification in the Punjab Government Gazette.

BY ORDER OF HON'BLE THE CHIEF JUSTICE & JUDGES

Sharon Hussain
Joint Registrar (Genl.)
for Registrar General

Endst. No. 33706 Genl./XVII.3, dated 16th December, 2016

Copy forwarded to the following for information :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary to Chandigarh Administration, Chandigarh.
7. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
8. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
9. The Advocate General, Punjab, Chandigarh.
10. The Advocate General, Haryana, Chandigarh.

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